

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 1157 of 2019

IN THE MATTER OF:

Export-Import Bank of India **...Appellant**

Versus

**EPC Constructions India Ltd. through
Abhijit Guhathakurta, R.P.** **...Respondent**

Present:

For Appellant : **Mr. Ashish Rana and Mr. Harshit Garg, Advocates**

For 1st Respondent: **Mr. Nakul Sachdeva and Mr. Aakarshan Sahay,
Advocates**

Company Appeal (AT) (Insolvency) No. 1413 of 2019

IN THE MATTER OF:

Shaarc Projects Ltd. **...Appellant**

Versus

EPC Constructions India Ltd. & Ors. **...Respondents**

Present:

For Appellant : **Mr. Manish Shekhari, Advocate**

For 1st Respondent: **Mr. Nakul Sachdeva and Mr. Aakarshan Sahay,
Advocates**

Company Appeal (AT) (Insolvency) No. 1416 of 2019

IN THE MATTER OF:

**Om Namah Shivay Logistics
International Pvt. Ltd.** **...Appellant**

Versus

EPC Constructions India Ltd. & Ors. **...Respondents**

Present:

For Appellant : Mr. Manish Shekhari, Advocate

For 1st Respondent: Mr. Nakul Sachdeva and Mr. Aakarshan Sahay,
Advocates

Company Appeal (AT) (Insolvency) No. 1426 of 2019

IN THE MATTER OF:

Export – Import Bank of India

...Appellant

Versus

EPC Constructions India Ltd. & Anr.

...Respondents

Present:

For Appellant : Mr. Ashish Rana and Mr. Harshit Garg, Advocates

For 1st Respondent: Mr. Nakul Sachdeva and Mr. Aakarshan Sahay,
Advocates

O R D E R

21.01.2020 This is tied-up / part-heard matter.

List all the appeals 'for Admission (After Notice)' on **3rd February, 2020** before appropriate Bench after taking necessary orders from the Hon'ble Chairperson.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansilal Bhat]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

/ns/sk/

Company Appeal (AT) (Insolvency) No. 1157 of 2019